

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

27.

CP/01(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.07.2024**

NAME OF THE PARTIES:

Union of India Through Sfio  
Vs.  
Belgium Aluminium & Glass  
Industries Private Limited

SECTION: 241(2), 246, 339 OF THE COMPANIES ACT, 2013.

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**ORDER**

1. Ms. M.S. Bharadwaj, Ld. Counsel for the Petitioner present. Mr. Ashish Pyasi i/b Nitesh Agarwal, Ld. Counsel for the Respondent Nos. 2 to 4 present. Adv. Chintan B., Ld. Counsel for the Respondent No.5 present.
2. On request of the Petitioner, list this matter on **19.09.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)